

A copy of
the orders
dt. 23.10.98
given to the
applicant's
to report's
counsel.

26.10.98
S-O

Received copy
of petition
adv.
26.10.

Received copy of
order dt. 23.10.98
on behalf of
Mr. Ashu Mishra
Sr. Counsellor
Ashu Mishra
27.10.98

23.10.98

This matter has been reserved for orders.
learned Counsel for the petitioner has filed
a Misc. application 599/98 seeking withdrawal
of Original Application as he expects that
the relief prayed for by him in this OA
would be given to him by the department.

Heard Shri B. Patnaik, learned Counsel
for the petitioner, learned Senior ~~Senior~~
Counsel Shri Ashok ^{Mishra} ~~Mishra~~ on behalf of the
departmental respondents and Shri K. C.
Kamungo, learned Counsel for the intervenors.
In view of the prayer of the petitioner for withdrawal
of the OA, this OA is disposed of as
withdrawn. M.A. 599/98 is disposed of
accordingly.

23.10.98
Hembar (1)